

January, 1989. The demand of the Kar-amchari Union for implementation of report of the Career Development Committee has been carefully considered by the Government and the same has not been accepted. The other demand of the employees for giving benefit of the one time Cadre Review introduced in 1984 to the remaining staff is, however, under consideration.

[*Translation*]

### **Ban Sagar Control Board Meeting**

398. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a meeting of the Control Board and the working Committee of the Ban Sagar Dam was held in Delhi in the Third week of June 1990;

(b) if so, the decision arrived at in the meeting;

(c) whether Governments of Uttar Pradesh and Bihar have released adequate funds for construction of Ban Sagar Dam during 1990-91;

(d) if so, the amount allocated by these two State separately for construction of Ban Sagar Dam;

(e) whether the compensation to the inhabitants of the villages likely to be immersed in the water will be paid by March, 1991 for the losses suffered by them in terms of land, trees and dwellings; and

(f) by what time the construction of canals and setting up by hydro-electric power centres are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) A meeting of

Executive Committee of the Dansagar control Board was held on 19.6.1990.

(b) After reviewing the progress of workers, the Committee considered requirement of funds for the year 1990-91.

(c) The releases are made by the State Governments in instalments.

(d) The Executive Committee has fixed the contribution from Uttar Pradesh and Bihar at Rs. 14.34 crores each for 1990-91.

(e) Upto June, 1990, an expenditure of about Rs. 49.2 crores has been already incurred on compensation for acquisition of land, property and trees. In addition Rs. 1.4 crores have been spent on rehabilitation of the project affected persons. This work has been well ahead of the schedule of actual submergence.

(f) Canal network by 2000 and power houses by 1995 subject to availability of funds.

[*English*]

### **Investment & Employment in Pepsi Food Plants**

399. SHRIMATI SUBHASHINI ALI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the investment of Pepsi food Project in the Fruit Processing Plant at Zahura, Punjab and the number of persons employed there;

(b) the investment in the potato and grain processing plant at Channo and the number of persons employed in this project; and

(c) the investment of the soft drink concentrate plant at Channo and number of